

GOVERNMENT OF INDIA
MINISTRY OF CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION
DEPARTMENT OF FOOD AND PUBLIC DISTRIBUTION

RAJYA SABHA
STARRED QUESTION NO.325
TO BE ANSWERED ON 1ST APRIL, 2022

AMOUNT TRANSFERRED TOWARDS MSP TO FARMERS
FOR PADDY PROCUREMENT

325 DR. SASMIT PATRA:

Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION उपभोक्ता मामले, खाद्य और सार्वजनिक वितरण मंत्री be pleased to state:

- (a) the total Minimum Support Price (MSP) towards paddy transferred to bank accounts of farmers in the country over the last five years, State-wise and year-wise;
- (b) the discrepancies, if any, found in transfers of such funds; and
- (c) whether the procurement of paddy and provision of MSP to farmers is the primary responsibility of the States or the Centre?

ANSWER
MINISTER OF COMMERCE & INDUSTRY, CONSUMER AFFAIRS, FOOD & PUBLIC
DISTRIBUTION AND TEXTILES
(SHRI PIYUSH GOYAL)

(a) to (c): A statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO PARTS (a) to (c) OF THE STARRED QUESTION NO. *325 FOR ANSWER ON 01.04.2022 IN THE RAJYA SABHA.

(a): Payment to farmers is done through electronic mode by State Government Agencies/ Food Corporation of India (FCI). Before Rabi Marketing Season (2021-22), in some States, payment was done through Arthias/ Co-operative societies through offline mode/ cheques. "One Nation, One Minimum Support Price (MSP), One Direct Benefit Transfer (DBT)" implemented across the country from Rabi Marketing Season 2021-22. DBT of MSP has brought in responsibility, transparency and real time monitoring in the system.

State-wise details of MSP value of paddy procured from farmers during last five years is at **Annexure-I**.

(b): No discrepancy has been found in transfer of such funds.

(c): Before the commencement of each marketing season, during the State Food Secretaries meeting, the estimate for procurement of paddy are finalized by Government of India in consultation with State Governments, Ministry of Agriculture & Farmers Welfare and FCI based upon estimated production, marketable surplus and agricultural crop pattern.

Procurement of paddy at MSP from farmers is undertaken either by FCI directly or State Government agencies. Subsequently, Central Government reimburses the cost of MSP and other incidentals incurred by the State Governments agencies/FCI on the procurement of paddy for central pool.

ANNEXURE-I

ANNEXURE REFERRED TO IN REPLY TO PART (a) OF THE STARRED QUESTION NO. *325 FOR ANSWER ON 01.04.2022 IN THE RAJYA SABHA.

State-wise details of MSP value of paddy procured from farmers during last five years

S. No.	STATES/ UTs	KMS 2016-17	KMS 2017-18	KMS 2018-19	KMS 2019-20	KMS 2020-21
		MSP Value @Rs1510/Qtl (in Rs. Crores)	MSP Value @Rs1590/Qtl (in Rs. Crores)	MSP Value @Rs1770/Qtl (in Rs. Crores)	MSP Value @ Rs 1835/Qtl (in Rs. Crores)	MSP Value @ Rs 1888/Qtl (in Rs. Crores)
1	A.P.	8394.09	9492.3	12696.21	15153.43	15966.816
2	Telangana	8104.17	8586	13710.42	20416.21	26637.792
3	Assam	104.19	84.27	270.81	578.025	400.256
4	Bihar	2781.42	1882.56	2506.32	3673.67	6719.392
5	Chandigarh	28.69	33.39	33.63	40.37	52.864
6	Chhattisgarh	9064.53	7611.33	10336.8	13736.81	13418.016
7	Gujarat	1.51	1.59	24.78	38.535	207.68
8	Haryana	8075.48	9473.22	10412.91	11795.38	10676.64
9	Jharkhand	312.57	340.26	403.56	697.3	1187.552
10	J&K	18.12	30.21	24.78	27.525	71.744
11	Karnataka	0	0	155.76	111.935	388.928
12	Kerala	684.03	769.56	1228.38	1302.85	1444.32
13	M.P.	2961.11	2599.65	3685.14	4765.495	7036.576
14	Maharashtra	696.11	424.53	1532.82	3196.57	3585.312
15	Odisha	8181.18	7800.54	11577.57	12949.595	14599.904
16	Punjab	24908.96	28095.3	29941.32	29787.555	38292.416
17	Tripura	0	0	17.7	38.535	45.312
18	Tamilnadu	318.61	2324.58	3368.31	5947.235	8477.12
19	U.P.	5306.14	6821.1	8540.25	10380.595	12619.392
20	Uttrakhand	1591.54	90.63	1219.53	1868.03	2023.936
21	WB	4270.28	3911.4	5152.47	4960.005	5246.752
Total		85802.73	90372.42	116839.47	141465.655	169098.72
